

I	2	3	4	5	6
Bihar	5870	7591	10531	14110	14535
Gujarat	6668	8080	9152	9680	11784
Haryana	2422	3677	4632	5316	6596
Himachal Pradesh	2182	2380	3113	3404	3674
Jammu & Kashmir	2849	3533	3849	4263	4638
Karnataka	5254	7292	7527	7712	9601
Kerala	4212	5427	5558	5756	6451
Madhya Pradesh	10222	12532	19737	14372	15672
Maharashtra	5967	8282	10850	13593	17726
Manipur	625	798	813	818	859
MeGhalaya	790	912	955	1194	1287
Nagaland	660	1012	1079	1233	1383
Orissa	4504	5258	6180	6522	7324
Punjab	3833	4116	3830	4703	5843
Rajasthan	5112	4345	4698	5922	6979
Sikkim	514	603	689	769	904
Tamil Nadu	4311	8497	13299	15158	13187
Tripura	891	1232	1499	1532	1741
Uttar Pradesh	14176	17100	18701	19976	23103
West Bengal	7406	7613	7113	7692	8752
Total	96036	118930	138411	156968	178092

Veterinary Facilities In Rural Areas During Sixth Plan Period.

924. PROF. NARAIN CHAND PARASHAR : Will the Minister of AGRICULTURE be pleased to state :

(a) Whether Government have taken any steps for the increase in the number of Veterinary Dispensaries/Hospitals in the rural areas, during the Sixth Five Year Plan;

(b) if so, the steps taken in this regard along with the norms fixed for the number of Dispensaries/Hospitals in each Community Development Block and the likely number of such institutions at the end of the Sixth Five Year Plan as

also the average number of cattle served by each such institution, State-wise, at the beginning and the end of the Plan, separately; and

(c) if not, whether Government would take any such steps in the near future and if so, the nature thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) In the Sixth Plan, it is envisaged to increase the number of veterinary hospitals from 4254 to 4930 and veterinary dispensaries from 7973 to 9270 in the country as a whole. Generally

State-wise and not Block-wise targets are fixed. Veterinary dispensaries and hospitals are established keeping in view the requirements of the area and the availability of financial resources. The number of veterinary dispensaries/hospitals at the beginning of the Sixth Plan

(1979-80) and the target at the end of the Sixth Plan (1984-85) alongwith the cattle population (1977 census) State-wise, as given in the Statement is in indicative of the coverage.

(c) Does not arise.

Statement

State/Union Territory	No. of Veterinary Hospitals.	No. of Veterinary dispensaries.	Cattle population 1977 census (in thousand)		
	1979-80 (Base level)	1984-85 (Target)	1979-80 (Base level)	1984-85 (Target)	
Andhra Pradesh	249	300	1035	1280	12041
Assam	25	25	230	269	6604
Bihar	62	62	892	1042	15074
Gujarat	19	19	211	220	6006
Haryana	251	351	248	448	2442
Himachal Pradesh	142	182	283	348	2106
Jammu & Kashmir	2	4	300	330	2138
Karnataka	33	33	453	528	10222
Kerala	369	423	NA	NA	3006
Madhya Pradesh	624	624	1405	1405	26253
Maharashtra	74	81	483	631	15218
Manipur	35	39	52	67	294
Meghalaya	1	1	43	52	477
Nagaland	—	3	26	27	93
Orissa	17	17	436	500	12121
Punjab	656	811	360	410	3264
Rajasthan	327	437	196	116	12896
Sikkim	7	7	23	25	158
Tamil Nadu	50	80	599	699	10801
Tripura	3	7	28	43	592
Uttar Pradesh	1169	1244	NA	NA	25771
West Bengal	83	118	545	675	11878

1	2	3	4	5	6
Andaman & Nicobar	6	7	3	2	27
Arunachal Pradesh	—	—	64	75	168
Chandigarh	3	3	—	—	—
Dadra & N. Haveli	1	2	—	—	38
Delhi	43	43	15	15	48
Goa, Daman, Diu	—	4	13	16	122
Lakshadweep	—	—	4	7	1
Mizoram	1	1	15	27	49
Pondicherry	2	2	11	13	92
Total :—	4254	4930	7973	9270	180004

N.A.—Not Available.

Recognition of Union Through Secret Ballot

925. SHRI BHEEKHABHAI : Will the Minister of FOOD AND CIVIL SUPPLIES be Pleased to state :

(a) Whether it is a fact that in Food Corporation of India there are many unions and the rivalry between the unions claiming recognition has resulted in many Court cases and also disturbances in smooth industrial relations;

(b) if so, whether Government are prepared to arrange secret ballot for recognising a representative union through Labour Ministry; and

(c) if not, the reason for not accepting this suggestion and action being taken to decide recognition to majority representing union ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLES (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir.

(b) and (c) This as well as other alternatives are being examined and no decision has so far been taken.

Demolitions In Vinod Nagar, Shahnara

926. SHRI HARIKESH BAHADUR : Will the Minister of WORKS AND HOUSING be pleased to refer to the

reply given to Unstarred Question No. 4646 dated the 22 August, 1983 regarding Demolitions in Vinod Nagar, Shahdara and state :

(a) whether the requisite information has since been collected;

(b) if so, whether he will lay it on the Table of the House;

(c) if not, the reasons for the delay in collecting this information; and

(d) how long more will it take to do the needful ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (d) The requisite information is still awaited from the Delhi Admn. and the matter is being pursued with them vigorously. The Delhi Admn. has reported that the information is required to be collected from various authorities and as such, it is taking some time. It shall be laid on the Table of the Sabha as soon as it is received.

Medium Irrigation Projects Under Execution In Orissa

927. SHRI MANMOHAN TUDU : Will the Minister of IRRIGATION be pleased to state :

(a) whether some medium irrigation